

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2761  
ANSWERED ON:06.08.2015  
Toll Collection  
Chaudhary Shri C.R.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the norms/guidelines laid down for regulating collection of toll along with the toll so far collected by the developers on the National Highway-8;
- (b) whether it has been reported that the developer has fixed toll higher than the prescribed, rate for a distance between Kishangarh and Bandersindri;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) User Fee on National Highways is being levied and collected as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008 as amended and provisions of the Concession Agreement. The fee so far collected is Rs. 4599.49 crore.
- (b) No, Madam.
- (c) & (d) Does not arise.

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